

(29)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1099/97

New Delhi this the 19th day of September, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Avadhesh Kumar Sharma,
S/o Sh. Mahaveer Prasad Sharma, tition
R/o A-63, Subhash Nagar,
Shopping Centre, Jaipur. Applicant

(Present : None even on second call)

Versus

1. Union of India through
its Secretary, Ministry
of Information and Broadcasting,
Shastri Bhawan,
New Delhi.
2. Director, General AIR,
Akashwani Bhawan,
Parliament Street,
New Delhi.
3. Km. Pramila Rao,
Asstt. Station Director,
AIR, Kota.
4. Sh. S.B. Khare,
Asstt. Station Director,
AIR, Jodhpur. Respondents

(Present : None even on second call)

ORDER(ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

None for the parties even on second call.

None had appeared for applicant even on previous date.

In the circumstances, the O.A. is dismissed for
default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)